

state the income earned by Doordarshan and Akashvani from January 1990 till date, State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): The information is given in the attached statement.

### STATEMENT

*Income earned by Doordarshan and Akashvani for the period from January 1990 to May, 1991 (gross)*

Doordarshan		
Sl. No.	State	Amount (Rs. in lacs)
1	Delhi & LPTs and Channel II	3146.58
2	Bombay & Channel II (Maharashtra)	2270.17
3	Calcutta & Channel II (West Bengal)	1176.65
4	Madras & Channel II (Tamil Nadu)	3272.40
5	Ahmedabad (Gujarat)	262.81
6	Bangalore (Karnataka)	874.87
7	Hyderabad (Andhra Pradesh)	1521.77
8	Jalandhar (Punjab)	381.47
9	Lucknow (Uttar Pradesh)	316.08
10	Trivandrum (Kerala)	878.02
11	Guwahati (Assam)	1.80
12	Srinagar	0.20

In addition, Doordarshan earned Rs. 22835.29 lacs through National Network for the corresponding period.

### All India Radio

Sl. No.	State	Amount (Rs in lacs) (Provisional)
1	Andhra Pradesh	535.64
2	Bihar	173.67
3	Delhi/Haryana	499.08
4	Gujarat	252.87
5	Jammu & Kashmir	28.94
6	Karnataka	338.88
7	Kerala	308.32
8	Madhya Pradesh	217.90
9	Maharashtra/Goa	628.49
10	Orissa	74.34
11	Punjab/Chandigarh/Himachal Pradesh	140.53
12	Rajasthan	163.82
13	Tamilnadu/Pondicherry	884.44
14	Uttar Pradesh	450.48
15	West Bengal/Assam	285.89

In addition, the Central Sales Unit of All India Radio at Bombay and Commercial Broadcast Services, Delhi have booked commercial advertisement for Rs. 526.00 lacs in the category called "Network Bookings" during the corresponding period.

### Industrial Projects in Maharashtra

2050. SHRI VILASRAO NAG-NATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state:

(a) the details of the industrial projects sanctioned for Maharashtra since January, 1991;

(b) whether any of these projects is being reviewed; and

(c) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN):** (a) The following industrial approvals were granted during the period 1st Jan., 91 to 30th June, 1991 for setting up of industries in Maharashtra.

Letters of Intent . . . . .	113
Industrial Licence . . . . .	41
Applications registered under the De-licensed Industries Registration Scheme . . . . .	81
Applications registered under the Exempted Industries Registration Scheme . . . . .	105
Applications registered by the Directorate General of Technical Development (DGTD) . . . . .	24

Details, such as name and address of the Undertaking, location, item(s) of manufacture and capacity in respect of all the above approvals granted are published regularly by the Indian Investment Centre in their 'Monthly News-letter'. Copies of this publication are being sent to the Parliament Library regularly.

(b) and (c) At present, there is no such general proposal. However, it is open to Government to review decision on merits.

**Telecast of Films in Bhojpuri Language**

**2051. SHRI RAM BADAN:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of films of various languages telecast on Doordarshan during the last three years;

(b) whether films in Bhojpuri language are not being telecast despite a demand to that effect; and

(c) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):** (a) to (c) During the last three years, Doordarshan telecast 542 feature films in various Indian languages/dialects on the National Network and on Delhi and its linked transmitters. Of these, 56 feature films were in different dialects. Six of these were in Bhojpuri.

[English]

**Loss incurred by IDPL, Hyderabad**

**2052. SHRI DATTATRAYA BANDARU:** Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Drugs and Pharmaceuticals Ltd., Hyderabad is incurring heavy losses;

(b) if so, the details thereof during the last two years till date together with the reasons therefor;

(c) whether the salaries of the employees of IDPL, Hyderabad are also being paid by obtaining loan from various organisations, if so, the reasons therefor; and

(d) the remedial measures taken or proposed to be taken by the Union Government to modernise IDPL and to remove its financial constraints?

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN):** (a) and (b) The losses incurred by the Hyderabad Unit of Indian Drugs & Pharmaceuticals Ltd. (IDPL) during the last 2 years and upto 30th June, 1991 are as under:—

<i>Year</i>	<i>Rs./Crores</i>
1989-90	19.68
1990-91	36.35 (Provisional)
April-June, 1991	9.65 (Provisional)

The major reasons for the losses are high wage bill, low capacity utilisation, obsolescence in technology,